

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

D.A. No. 222 of 1996.

Friday this the 19th day of July 1996.

CORAM:

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

K.Krishnan,
Aged 56 years,
Key Man, Chanderia,
Under the Office of the
Chief Permanent Way Inspector,
Southern Railway,
Kazargod.

.. Applicant

(By Advocate Shri T.C.Govindaswamy)

Vs.

1. Union of India through
the General Manager,
Southern Railway,
Headquarters Office,
Park Town P.O.,
Madras - 3.

2. The Divisional Personnel Officer,
Southern Railway,
Palghat Division, Palghat.

3. The Chief Permanent Way Inspector,
Southern Railway,
Kazargod Railway Station, Kazargod.

4. K. Sundaran, Key Man,
Kazargod, through the
Chief Permanent Way Inspector,
Southern Railway, Kazargod.

5. Assistant Engineer,
Southern Railway,
Office of the Assistant Engineer,
Mangalore. .. Respondents

(By Advocate Shri Santhosh for Mr KV Sachidanandan (for R.1
to 3 and 5)

The application having been heard on 19th July,
1996 the Tribunal on the same day delivered the following:

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks leave to withdraw the Original Application. Leave is granted and the Original Application is dismissed as withdrawn without expressing any opinion on the merits. No costs.

Friday this the 19th day of July 1996.

P.V. Venkatakrishnan
P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

Cheettur Sankaran Nair
CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

trs 19/7